IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 209
(IB)-89(ND)2018
IA-4287/2023, IA-973/2023, IA-5761/2022

IN THE MATTER OF:
M/s. Gozoop Online Pvt. Ltd. ... Applicant/Petitioner

Versus

OM Pizzas and Eats India Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016 (Liq)

Order delivered on 25.10.2023

CORAM:
SH. ASHOK KUMAR BHARDWAJ, HON'BLE MEMBER (J)

SH. L. N. GUPTA, HON'BLE MEMBER (T)

PRESENT:
For the Applicant : Adv. Honey Satpal
For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 01.11.2023.

Sd/-
(COURT OFFICER)